

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 61 of 2012 & IA-280 of 2012

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Appeal No. 62 of 2012 & IA-281 of 2012

Dated 22nd August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Suraj Singh for R.1**

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Ms. Tarunima Vijra

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Suraj Singh for R.1**

ORDER

Post the matter for further hearing on **27.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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